

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 218**  
**CA(CAA)-33/ND/2024**

**IN THE MATTER OF:**  
**Navitas Green Power**  
**(Fuel Management Pvt. Ltd.)**

... **Applicant/Petitioner**

**Under Section: 230-232**

**Order delivered on 08.05.2024**

**CORAM:**  
**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**  
**For the Applicant** : None  
**For the Respondent** :

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

There is no appearance on behalf of the Applicant, despite repeated calls.  
In the interest of justice, the hearing is deferred to 12.07.2024.

**Sd/-**  
**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**  
**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**